

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1850
ANSWERED ON:08.03.2011
ACTION AGAINST SYNGENTA COMPANY
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any enquiry has been conducted against M/s Syngenta Company for violation of Insecticides Act, 1968;
- (b) if so, the details thereof; and
- (c) the follow up action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) to (c): A complaint has been received regarding violation of Insecticides Act, 1968 by M/s Syngenta India Ltd. and has been referred to the Registration Committee constituted under Section 5 of the Act.